COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 70 OF 2017

Dated: 23rd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

DCM Shriram Ltd. Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. R. K. Mehta

Ms. Himanshi Andley for R-1

Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R-3

ORDER

Learned counsel for the appellant states that he has served all the respondents along with the appeal paper book. His statement is recorded.

Learned counsel for the appellant states that the appellant does not wish to file rejoinder. Therefore, pleadings are complete.

List the matter for hearing on 01.11.2017.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson